

Office of District Legal Services Authority, Khunti

Secretary,
DLSA, Khunti

Sir

As per the approval of your kind self on 11.06.2018 servicing of copier have been done and two Toners for Copier of DLSA Office have been purchased from Perfect Communication, Ranchi, authorized dealer of RICOH.

Bill No./ Invoice No. – 292 dated 11.06.2018 of Rs. 7,316/- for toner and Bill No./ Invoice No. – 293 dated 11.06.2018 of Rs. 1,770/- for Service Charge has been submitted by Perfect Communication, Ranchi, authorized dealer of RICOH which is attached for your Kind perusal.

The proposal may be placed before the Chairman, DLSA, Khunti for the payment of bill from Office Expense Head available in Treasury, Khunti under the DDO/ Registrar, Civil Court, Khunti as per the detail Given above.

D. Chandray
12-6-2018
Assistant
DLSA, Khunti

The Principal District Judge – cum –
Chairman, DLSA, Khunti

Sir

Perused the report of DLSA Assistant, Khunti. Two Toners for Copier of DLSA Office have been purchased. Bill No./ Invoice No. – 292 dated 11.06.2018 of Rs. 7,316/- for toner and Bill No./ Invoice No. – 293 dated 11.06.2018 of Rs. 1,770/- for Service Charge has been submitted by Perfect Communication, Ranchi, authorized dealer of RICOH which is attached for your Kind perusal.

If your kind self approves the payment of bills of Rs. 9,086/- may be cleared from Office Expense Head available in Treasury, Khunti under the DDO/ Registrar, Civil Court, Khunti as per the detail Given above.

yes
Am
12/6/18

Secretary
DLSA, Khunti
12/6/18

Office of District Legal Services Authority,

Khunti

The Secretary, DLSA, Khunti

Sir

Following expenditures have been made on the occasion of five days Training of New PLVs held from 30 May to 04 June 2018 at DLSA, civil court, Khunti. The bills have been submitted which are attached for your kind perusal.

The detail of expenditure on the said program for Tea, Biscuits and Stationary is following: -

Articles	Name of Shop	bill No.	Amount	Name of Proprietor
Lunch				
Tea, Biscuit	Priyanka Hotel	630 dated 30.05.2018 631 dated 31.05.2018 632 dated 01.06.2018 633 dated 02.06.2018 634 dated 04.06.2018	350/- 350/- 345/- 400/- 300/-	Mukesh Mishra 3210/-
Plastic Folder, Pad and Pen	Pawan Kumar Gupta	2817 dated 01.06.2018	1,678/-	Pawan Kumar Gupta
Total			3,288/-	

The total expenses incurred for organizing Training of New PLVs held from 30.05.2018 to 04.06.2018 at DLSA, Civil Court, Khunti is amounts to Rs. 3,288/-.

The proposal may be placed before the Principal District Judge-cum-Chairman, DLSA, Khunti for the payment of Rs. 3,288/- as per the aforesaid list.

A. Chandrasekar
Assistant
8-6-18

DLSA, Khunti

The Principal District Judge - cum -
Chairman, DLSA, Khunti

Sir,

Perused the note of Assistant, DLSA, Khunti. The total expenses incurred for organizing Five Days Training of New PLVs held from 30.05.2018 to 04.06.2018 at DLSA, Civil Court, Khunti is amounts to Rs. 3,288/-. The bills have been submitted which are attached for your kind perusal.

If your kind self approves, the payment of Rs. 3,288/- may be done as per the aforesaid list from NALSA Fund through Cheque.

yes
King
8/6/18

Secretary
DLSA, Khunti

8/6/18

Office of District Legal Services Authority, Garhwa

The Secretary, DLSA, Khunti

Sir

As per order on 08.06.2018, following expenditures have been made on the occasion of training of Panel Advocates of DLSA, Khunti held from 18.06.2018 to 20.06.2018 at DLSA, Civil Court, Khunti. The bills have been submitted which are attached for your kind perusal. The detail of expenditure on the said program for Lunch, Stationary, Banner and Tea Biscuits is following:-

Articles	Name of Shop	Bill No.	Amount	Name of Propertied
Lunch				
Tea, Biscuit	Priyanka Hotal	641 dated 18.06.2018 642 dated 19.06.2018 645 dated 20.06.2018	390=00 230=00 260=00	Mukesh Mishra 880/-
Lunch	New Hotel Food Plaza	460 dated 18.06.2018 462 dated 20.06.2018	2,600=00 2,600=00	Pankaj Kumar Gupta
Stationary	Pawan kumar Gupta	2818 dated 08.06.2018	1,657=00	Pawan kumar Gupta
Banner & Certificates	Print Masters	1610 dated 18.06.2018	2,000=00	Print Masters
Total			9,737=00	

The total expenses incurred for organizing training of Panel Advocates of DLSA, Khunti held from 18.06.2018 to 20.06.2018 at civil court, Khunti is amounts to Rs.9,737/-.

The proposal may be placed before the Principal District Judge-cum-Chairman, DLSA, Khunti for the payment of Rs.9,737/- as per the aforesaid list.

A. Bhardwaj
Assistant
27-6-2018
DLSA, Khunti

**The Principal District Judge – cum –
Chairman, DLSA, Khunti**

Sir,

Perused the note of Assistant, DLSA, Khunti. The total expenses incurred for organizing training of Panel Advocates of DLSA, Khunti held from 18.06.2018 to 20.06.2018 at civil court, Khunti is amounts to Rs.9,737/-. The bills have been submitted which are attached for your kind perusal.

If your kind self approves, the payment of Rs.9,737/- may be done as per the aforesaid list from NALSA Fund through Cheque.

Yes
[Signature]
27/6/18

Secretary
DLSA, Khunti
[Signature]
27/6/18

Office of District Legal Services Authority, Khunti

Secretary,
DLSA, Khunti

Sir

As per the approval of your kind self on 19.04.2018 and as per the minutes of purchase committee dated 07.05.2018, One Full HD 49" Commercial Grade Edge-Lit LED Screen / TV / Monitor has been purchased from M/S Unique Solutions, Birsa Chauk, Ranchi.

Bill No. / Invoice No. – GUS1819033 dated 29.05.2018 of Rs. 53,568/- have been submitted by M/S Unique Solutions, Birsa Chauk, Ranchi which is attached for your Kind perusal.

The proposal may be placed before the Chairman, DLSA, Khunti for the payment of bills from NALSA Fund.


Assistant
DLSA, Khunti

The Principal District Judge – cum –
Chairman, DLSA, Khunti

Sir

Perused the report of DLSA Assistant, Khunti. One Full HD 49" Commercial Grade Edge-Lit LED Screen / TV / Monitor has been purchased from M/S Unique Solutions, Birsa Chauk, Ranchi. Bill No. / Invoice No. – GUS1819033 dated 29.05.2018 of Rs. 53,568/- have been submitted by M/S Unique Solutions, Birsa Chauk, Ranchi which is attached for your Kind perusal.

If your kind self approves the payment of bills may be cleared from NALSA Fund in the light of Ref No. JHALSA/829 Dated 12.04.2018.

yes

25/6/18


Secretary
DLSA, Khunti
25/6/18

Office of District Legal Services Authority, Khunti

The Secretary
DLSA, Khunti

Sir

As per Ref no. 1542/JHALSA dated 10.06.2016 Panel Lawyers of DLSA, Khunti namely 1. Sri Mukul Kumar Pathak and 2. Sri Milan Kumar Das have been nominated Retainer Lawyers by JHALSA, Ranchi for DLSA Khunti. Honorarium has already been paid to both Retainer Lawyers up to January 2018. As per Ref. No. JHALSA/3167 dated 18.12.2017 Honorarium has to be paid for the month of February and March 2018 from the NALSA Fund as the rate of Rs. 5000/- per month.

The outstanding bills as per the chart enclosed for February and March 2018 of Sri Mukul Kumar Pathak is Rs. 10,000/- and Sri Milan Kumar Das is Rs. 10,000/-.

The proposal may be placed before the Ld. Chairman, DLSA, Khunti for the sanction of Honorarium of two Retainer Lawyers from NALSA Fund.

A. Bhandari
Assistant
26-6-2018
DLSA, Khunti

The Principal District Judge – cum –
Chairman, DLSA, Khunti

Sir

Perused the note of Assistant, DLSA, Khunti. Two Retainer lawyers has to be paid Honorarium @ Rs. 5000/- per month. The Honorarium till the month of January 2018 has already been paid. The outstanding bills as per the chart enclosed for the month of February and March 2018 of Sri Mukul Kumar Pathak is Rs. 10,000/- and Sri Milan Kumar Das is Rs. 10,000/-

Therefore if your kind self approves the bill of Sri Mukul Kumar Pathak is Rs. 10,000/- and Sri Milan Kumar Das is Rs. 10,000/- may be sanctioned for payment through cheque from NALSA fund.

yes
26/6/18


Secretary
DLSA, Khunti
26/6/18

Details of Payment to the Retainer Lawyers of Front Office

Name of Retainer Lawyer			
	Month	Attendance	Remuneration
Sri Mukul Pathak	Feb-18	Full	5,000.00
	Mar-18	Full	5,000.00
	Total		10,000.00

Name of Retainer Lawyer			
	Month	Attendance	Remuneration
Sri Milan Kumar Das	Feb-18	Full	5,000.00
	Mar-18	Full	5,000.00
	Total		10,000.00

AB
26/6/18


Secretary,
DL&A, Khunti

26/6/18

Office of District Legal Services Authority, Khunti

The Secretary
DLSA, Khunti

Sir

In the light of Ref no. 2373/JHALSA dated 30.08.2017 two additional Remand advocates namely 1. Ms. Mamta Singh (Panel Advocate) and 2. Sri Ashish Kumar Ram (Panel Advocate) have been appointed for Magisterial Courts, Khunti under order No. 701/2017 dated 06.09.2017 of the Ld. Principal District & Sessions Judge-cum- Chairman, DLSA, Khunti. Two Remand advocates namely 1. Sri Rajesh Kumar (Panel Advocate) and 2. Sri Vijay Kumar Das (Panel Advocate) have been appointed by replacing two Remand advocates not willing to continue for Sessions Courts, Khunti under order No. 1048/2017 dated 11.12.2017 of the Ld. Principal District & Sessions Judge-cum- Chairman, DLSA, Khunti.

As per Ref. No. JHALSA/3167 dated 18.12.2017 Honorarium has to be paid for the month of February 2018 from the NALSA Fund at the rate of Rs. 5000/- per month.

The outstanding bills as per the chart enclosed of Ms. Mamta Singh is Rs. 10,000/-, Sri Ashish Kumar Ram is Rs. 10,000/-, and Sri Vijay Kumar Das is Rs. 10,000/- for February and March 2018 may be made from the NALSA fund in the light of Ref. No. JHALSA/ 1864 dated 26.07.2016.

The proposal may be placed before the Ld. Chairman, DLSA, Khunti for the sanction of Honorarium of two Remand Lawyers from NALSA Fund.

A. Bhardwaj
Assistant
26.6.18
DLSA, Khunti

The Principal District Judge – cum –
Chairman, DLSA, Khunti

Sir

Perused the note of Assistant, DLSA, Khunti. Three Remand Advocates has to be paid Honorarium @ Rs. 5000/- per month. The outstanding bills as per the chart enclosed for the month of February and March 2018 of Ms. Mamta Singh is Rs. 10,000/- and Sri Ashish Kumar Ram is Rs. 10,000/- and Sri Vijay Kumar Das is Rs. 10,000/- may be made from the NALSA fund in the light of Ref. No. JHALSA/ 3167 dated 18.12.2017.

Therefore if your kind self approves the bill of Ms. Mamta Singh is Rs. 10,000/- and Sri Ashish Kumar Ram is Rs. 10,000/- and Sri Vijay Kumar Das is Rs. 10,000/- may be made clear through cheque from NALSA fund.

Yes
[Signature]
26/6/18

[Signature]
Secretary
DLSA, Khunti
26/6/18


Details of Payment to the Remand Advocates of Front Office

Name of Retainer Lawyer			
	Month	Attendance	Remuneration
Ms. Mamta Singh	Feb-18	Full	5,000.00
	Mar-18	Full	5,000.00
	Total		10,000.00

Name of Retainer Lawyer			
	Month	Attendance	Remuneration
Sri Ashish Kumar	Feb-18	Full	5,000.00
	Mar-18	Full	5,000.00
	Total		10,000.00

Name of Retainer Lawyer			
	Month	Attendance	Remuneration
Sri Vijay Kumar Das	Feb-18	Half	5,000.00
	Mar-18	Full	5,000.00
	Total		10,000.00

AB
26-6-18


Secretary,
DLSA, Khunti

26/6/18

Office of District Legal Services Authority, Khunti

The Secretary,
DLSA, Khunti

Sir

As per direction of JHALSA, Ranchi a KIOSK have been installed through One World Foundation India and one PLV namely Smt. Anju Kachhap has been deputed after training vide order of Principal District & Session Judge –cum- Chairman, DLSA, Khunti dated 03.07.2014.

After lapsed of contract with One World Foundation India, a direction from JHALSA, Ranchi receive vide Ref. No. JHALSA 105 dated 11.01.2016 regarding ownership of voice based legal information KIOSK to maintain the KIOSK and continue the KIOSK out of the fund allocated by NALSA.

The payment till the month of January 2018 has already been made to PLV Anju Kachhap and the payment for the month of February and March 2018 is due. The Daily Activity Register for the month of February and March 2018 is verified and found correct. As per the verification of Daily Activity Register, PLV Anju Kachhap has worked 04 days in February 2018 and she has worked on all working days in the month of March 2018 on the Kiosk but the maximum limit for payment of PLVs i.e. 16 days is admissible to PLV Anju Kachhap @ 400/- per working day.

Hence, the proposal may be put up before Hon'ble Chairman, DLSA, Khunti for approval of payment of honorarium to the PLV for the month of February and March 2018 of Rs 8,000/- (Rs. Eight Thousand only) from the NALSA fund in the light of JHALSA vide Ref. No. JHALSA 105 dated 11.01.2016 and Ref. No. JHALSA /3167 dated 18.12.2017.

A. Khodway
26.6.18

Assistant

DLSA, Khunti

The Principal District Judge – cum –
Chairman, DLSA, Khunti

Sir,

Perused the Note of the Assistant, D.L.S.A., Khunti. The payment till the month of January 2018 has already been made to PLV Anju Kachhap and the payment for the month of February and March 2018 is due.


If your kind self approves, the payment of PLV Anju Kachhap of Rs. 8,000/- (Rs. Eight Thousand only) may be made as per the chart attached through cheque from NALSA Fund as per direction of JHALSA vide Ref. No. JHALSA 105 dated 11.01.2016 and Ref. No. JHALSA /3167 dated 18.12.2017.

Yes
Anju
26/6/18

Secretary,
DLSA, Khunti
26/6/18

Payment of PLVs of DLSA, Khunti for the Month of February to March 2018

Sl. No.	Name	Place of Posting	Days	Amount @ 400
1	Anju Kachhap	Kiosk	04+16 =20	8,000/-

Submitted by 
Assistant, DLSA, Khunti


Secretary
DLSA, Khunti
26/6/18

Office of District Legal Services Authority, Khunti

The Secretary,
DLSA, Khunti

Sir

As per direction of JHALSA, Ranchi a Front Office have been started and one PLV namely Sri Naresh Kumar Mahto has been deputed after training vide order of Principal District & Session Judge -cum- Chairman, DLSA, Khunti dated 22.01.2016. PLV Naresh Kumar Mehto is regularly working since 22.01.2016 till date in Front Office, DLSA, Khunti.

The payment till the month of January 2018 has already been made to PLV Naresh Mahto and the payment for the month of February and March 2018 is due. The Daily Activity Register for the month of February and march 2018 is verified and found correct. As per the verification of Daily Activity Register, PLV Naresh Kumar Mahto has worked on all working days in the month in the Front Office but the maximum limit for payment of PLVs i.e. 16 days is admissible to PLV Naresh Kumar Mahto @ 400/- per working day.

Hence, the proposal may be put up before Hon'ble Chairman, DLSA, Khunti for approval of payment of honorarium to the PLV for the month of February and March 2018 of Rs 12,800/- (Rs. Twelve Thousand Eight Hundred only) from the NALSA fund in the light of Ref. No. JHALSA /3167 dated 18.12.2017.

A. P. Singh
Assistant *26.6.18*

DLSA, Khunti

The Principal District Judge - cum -
Chairman, DLSA, Khunti

Sir,

Perused the Note of the Assistant, D.L.S.A., Khunti. The payment till the month of January 2018 has already been made to PLV Naresh Mahto and the payment for the month of February and March 2018 is due.

If your kind self approves, the payment of PLV Naresh Kumar Mahto of Rs 12,800/- (Rs. Twelve Thousand Eight Hundred only) may be made as per the chart attached through cheque from NALSA Fund in the light of Ref. No. JHALSA /3167 dated 18.12.2017.

yes
[Signature]
26/6/18

[Signature]
Secretary,
DLSA, Khunti

26/6/18

Payment of PLVs of DLSA, Khunti for the Month of February to March 2018

Sl. No.	Name	Place of Posting	Days	Amount @ 400
1	Naresh kr. Mahto	Front Office	16X02=32	12,800/-

Submitted by AP
26.2.18
Assistant, DLSA, Khunti

Secretary
DLSA, Khunti
26/6/18

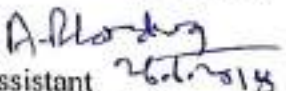
Office of district Legal services authority, Khunti

The Secretary,
DLSA, Khunti.

Sir,

Payment of honorarium of All 09 PLVs working under DLSA, Khunti due for the month of February and March 2018 who are working at different Legal aid clinics of DLSA, Khunti. Payment of Honoraria to all PLVs has already been paid till January 2018. At present sufficient amount is available in the NALSA fund. Honorarium to the PLVs for the month of February and March 2018 of Rs 1,12,000/- (Rs. One Lacs Twelve Thousand only) @ 400/- per working day as per JHALSA/ 1825 dated 01.07.2017. All 09 PLVs have submitted their daily Activities register for the month of February and March 2018, which has properly been checked and verified.

Hence, the proposal may be put up before Hon'ble Chairman, DLSA, Khunti for approval of payment of honorarium to the PLVs for the month of February and March 2018 of Rs 1,12,000/- (Rs. One Lacs Twelve Thousand only) from the NALSA fund in the light of Ref. No. JHALSA /3167 dated 18.12.2017.


Assistant
D.L.S.A., Khunti


Principal District Judge-cum- Chairman,
District Legal Services Authority, Khunti.

Sir,

Perused the Note of the Assistant, D.L.S.A., Khunti. The allotment of Rs. 10,00,000=00 had received from JHALSA Ranchi, Vide letter No. JHALSA /1261 dated 21.06.2018 for NALSA Fund. The Payment of 09 PLVs may be made for the month of February and March 2018, which has been dully verified by the office and found correct.

Hence, if your good self approves the payment of honorarium of 09 PLVs of Rs 1,12,000/- (Rs. One Lacs Twelve Thousand only) for the month of February and March 2018 may be made from the NALSA fund as per the chart attached.

Yes
Ains
26/6/18


Secretary,
D.L.S.A., Khunti.

26/6/18

Payment of PLVs of DLSA, Khunti for the Month of February to March 2018

Sl. No.	Name	Place of Posting	February		March		Total Payable
			Days	Amount @ 400	Days	Amount @ 400	
1	Kripa Hemrom	Sondari	16	6400/-	16	6400/-	12,800/-
2	Ganesh Singh Munda	Sosokuti	16	6400/-	16	6400/-	12,800/-
3	Manisha Devi	Torpa	16	6400/-	16	6400/-	12,800/-
4	Rani devi Minjuriya	Khunti	12	4800/-	16	6400/-	11,200/-
5	Dev Raj kr. Bhagat	Khunti	14	5600/-	14	5600/-	11,200/-
6	Vishal Nag	Karra	16	6400/-	16	6400/-	12,800/-
7	Durga charan Munda	Arki	16	6400/-	16	6400/-	12,800/-
8	Sanika Swansi	Tapkara	16	6400/-	16	6400/-	12,800/-
9	Ashok Guria	Meha	16	6400/-	16	6400/-	12,800/-
Total				55,200/-		56,800/-	1,12,000/-

Submitted by

MB
26.6.18

Assistant, DLSA, Khunti

Secretary

DLSA, Khunti

26/6/18

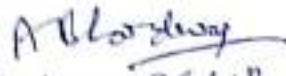
The Secretary,
DLSA, Khunti

Sir,

Payment of honorarium of All 16 PLVs working under DLSA, Khunti under 100 day door to door campaign "Vidhik Sewa Aphe Dwar" (connecting to serve) vide Ref. No. JHALSA/2853 dated 02.11.2017 is due for the month of February and March 2018. Out of them 03 PLVs are working at different Legal aid clinics of DLSA, Khunti and 13 PLVs are engaged in 100 day door to door campaign "Vidhik Sewa Aphe Dwar" (connecting to serve) in the light of Ref. No. JHALSA/2853 dated 02.11.2017 (detailed chart is Annexed herewith). Payment of Honoraria to all PLVs has already been paid till January 2018. At present sufficient amount is available in the NALSA fund. Honorarium to the PLVs for the month of February and March 2018 of Rs 2,49,600/- (Rs. Two Lac Forty Nine Thousand Six Hundred only) @ 400/- per working day as per JHALSA/ 1825 dated 01.07.2017. All 16 PLVs have submitted their daily Activities register for the month of February & March 2018, which has properly been checked and verified.

In the light of letter received from JHALSA, Ranchi vide Ref. No. JHALSA 3160 dated 16.12.2017 it has been directed that the honorarium of PLVs engaged in 100 days door to door campaign "Vidhik Sewa Aphe Dwar" (connecting to serve) must be paid for each day they are engaged in Legal Services Activities or their services are utilized in the aforesaid campaign.

Hence, the proposal may be put up before Hon'ble Chairman, DLSA, Khunti for approval of payment of honorarium to the PLVs for the month of February and March 2018 of Rs 2,49,600/- (Rs. Two Lac Forty Nine Thousand Six Hundred only) from the NALSA fund in the light of Ref. No. JHALSA /3167 dated 18.12.2017.



Assistant 26/6/18
D.L.S.A., Khunti


Principal District Judge-cum- Chairman,
District Legal Services Authority, Khunti.

Sir,

Perused the Note of the Assistant, D.L.S.A., Khunti. The allotment of Rs. 10,00,000=00 had received from JHALSA Ranchi, Vide letter No. JHALSA/ 1261 dt. 21/06/2018 for NALSA Fund. The Payment of 16 PLVs may be made for the month of February and March 2018, which has been dully verified by the office and found correct.

Hence, if your good self approves the payment of honorarium of 16 PLVs of Rs 2,49,600/- (Rs. Two Lac Forty Nine Thousand Six Hundred only) for the month of February and March 2018 may be made from the NALSA fund as per the chart attached.

yes

26/6/18


Secretary,
D.L.S.A., Khunti.
26/6/18

**Payment of PLVs of DLSA, Khunti Engaged in 100 Day Camping in for the
Month of February to March 2018**

Sl. No.	Name	Place of Posting	February		March		Total Payable
			Days	Amount @ 400	Days	Amount @ 400	
1	Nakul Binod Bhengra	Murhu	23	9200/-	15	6000/-	15,200/-
2	Nirmala Devi	Sahyog Village	24	9600/-	15	6000/-	15,600/-
3	Chandmani Tubid	Raniya	23	9200/-	15	6000/-	15,200/-
4	Dewge Dhan	Karra	22	8800/-	15	6000/-	14,800/-
5	Krishna Singh Munda	Arki	25	10000/-	15	6000/-	16,000/-
6	Shishir Guria	Raniya	23	9200/-	15	6000/-	15,200/-
7	Chamra Hemrom	Murhu	24	9600/-	15	6000/-	15,600/-
8	Alex Sawansi	Torpa	24	9600/-	15	6000/-	15,600/-
9	Barnabas Dhan	Karra	24	9600/-	15	6000/-	15,600/-
10	Kushal Munda	Khunti	24	9600/-	15	6000/-	15,600/-
11	Birasmani Kumari	Meha	25	10000/-	15	6000/-	16,000/-
12	Pawan kumar Mishra	Khunti	24	9600/-	15	6000/-	15,600/-
13	Dubraj Munda	Arki	25	10000/-	15	6000/-	16,000/-
14	Sukra Tirkey	Karra	25	10000/-	15	6000/-	16,000/-
15	Telesphore Sanga	Khunti	24	9600/-	15	6000/-	15,600/-
16	Manoj Singh	Tapkara	25	10000/-	15	6000/-	16,000/-
	Total			1,53,600/-		96,000/-	2,49,600/-

Submitted by *A.P.*
26.6.18
Assistant, DLSA, Khunti

Secretary
DLSA, Khunti

26/6/18